Name of the corporate debtor: SATHAVAHANA ISPAT LIMITED

Date of commencement of CIRP:

28/07/2021 List of creditors as on: 28/02/2022

List of operational creditors (Government Dues)

Sl.No.	Details of Claimant			Details of claim re	eceived	Details of claim admitted						Amount of contingent claim	dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
													may be set- off			
	Department	Govern	Identification	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount	Amount	Whether	% of					
		ment	No.			admitted		covered by security	guarantee	related party?	voting share in					
								interest	•	1	CoC					
1	ESIC-HYDERABAD	STATE	ESIC	27/08/2021	5,50,037	2,58,250.00	Contribution	-	-	NO	-	2,91,787	-	-	-	
2	ESIC-TIRUPATI (Haresamudaram)	STATE	ESIC	04/09/2021 and 06/09/2021	1,32,26,544	78,70,698.05	Contribution and	-	-	NO	-	53,55,846	-	-	-	
3	ESIC-Kudithini	STATE	ESIC		70,02,847	70,02,847.00	Contribution	-	-	NO	-	-	-	-	-	
4	CTO(AUDIT 2) BALLARI	STATE	Commercial tax	03/09/2021	1,01,24,556	99,23,486.00	Taxes & Int	-	-	NO	-	2,01,070	-	-	-	
5	DC-Commercial Taxes (AUDIT), Ballari	STATE	Commercial tax	03/09/2021	3,59,634	3,59,634.00	Taxes & Int	-	-	NO	-	-	-	-	-	
6	CTO(AUDIT 2) BALLARI	STATE	Commercial tax	04/09/2021	33,41,900	20,56,428.00	Taxes & Int	-	-	NO	-	12,85,472	-	-	-	
7	CTO, Ananthapur-2	STATE	Commercial tax	26/08/2021	11,52,12,503	30,75,838.00	Taxes	-	-	NO	-	11,21,36,665	-	-	-	
8	EPFO(RO) BALLARI	STATE	EPF	08/09/2021	93,72,131	93,72,131.00	Contribution	-	-	NO	-	-	-	-	-	
9	COMMISSIONER OF CUSTOMS	STATE	Customs	20/09/2021	3,28,70,056	3,28,70,056.00	Customs	-	-	NO	-		-	-	-	
10	Dept. of Revenue	Central	Excise		2,84,75,081	16,10,892.00	Excise	-	-	NO	1	2,68,64,189	-	-	-	
11	Asst. Commissioner of Income Tax, Circle-3(Central	Income Tax	15/09/2021	1,57,105	1,57,105.00	Income Tax	-	-	NO	-	-	-	-	-	
	Total				22,06,92,394	7,45,57,365						14,61,35,029			-	

Annexure-7 (Amt in Rs.)